श्री मोहम्मद अली खानः यह बहुत इम्पॉर्टेंट सब्जेक्ट है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Have you given notice? ...(Interruptions)... Where is the notice? No. ...(Interruptions)... Your notice is not here. ...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): Sir, my time has already started. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: I am calling again Mr. Derek O'Brien. ...(*Interruptions*)... Now, your time will start. ...(*Interruptions*)... Restart his time. ...(*Interruptions*)...

Neglect of Dr. Abdul Kalam's Memorial

SHRI DEREK O'BRIEN (West Bengal): Sir, today is the day when we pay homage to our *Gurus* and those who have taught us the good things in life. But are we really doing this, Sir? Because 500 miles or so away from Chennai, one of our greatest *Gurus*, one of our greatest teachers, was laid to rest in Rameswaram and next week will complete one year since he passed, and yet there is a site there which is lying with a tin roof and there are dogs defecating everywhere; it is a total mess. I am referring to the barrier placed at the memorial ground of none other than our former President, Dr. A.P.J. Abdul Kalam. ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN (Tamil Nadu): No. ...(Interruptions)...

SHRI DEREK O'BRIEN: One minute. ...(Interruptions)... This is not about Papa or Amma. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Let him speak. ...(Interruptions)...

SHRI DEREK O'BRIEN: Let me finish. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH (Tamil Nadu): Sir, what is this? ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Mrs. Vijila, sit down. ...(Interruptions)... He didn't say anything against you. ...(Interruptions)... You sit down. ...(Interruptions)... Let him speak. ...(Interruptions)...

SHRI DEREK O'BRIEN: Listen to me. ...(Interruptions)... Listen to me. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You all sit down. ...(Interruptions)... Let him speak. ...(Interruptions)... Only what Derek O'Brien says will go on record. ...(Interruptions)...

[†] Transliteration in Urdu script.

SHRI DEREK O'BRIEN: This is nothing about politics. ...(Interruptions)... This is about paying a tribute to Dr. Kalam. Let me finish. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You address the Chair; don't look at them. ...(Interruptions)...

SHRI DEREK O'BRIEN: I am looking for a solution. Now, the Central Government set up an Empowered Committee of Ministers along with the DRDO to set this project up. On one side, the Central Government is saying that they are not getting land from the State Government and the State Government is saying that the Central Government ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN:*

SHRIMATI VIJILA SATHYANANTH:*

MR. DEPUTY CHAIRMAN: What is this? ...(Interruptions)...

SHRI DEREK O'BRIEN: Let me finish. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You can't do that. ...(Interruptions)... Sit down. ...(Interruptions)... Mrs. Vijila, sit down. ...(Interruptions)... Mrs. Vijila, sit down. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH:*

MR. DEPUTY CHAIRMAN: You can give another notice. No problem. Sit down. ...(*Interruptions*)... Mr. Navaneethakrishnan, you can give another notice. Sit down. ...(*Interruptions*)... Let him complete. ...(*Interruptions*)... Mr. Derek, you please continue. ...(*Interruptions*)... I am listening. ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN:*

SHRIMATI VIJILA SATHYANANTH:*

SHRI TIRUCHI SIVA:*

SHRI S. MUTHUKARUPPAN:*

MR. DEPUTY CHAIRMAN: This is very unfortunate. ...(Interruptions)... Sit down. ...(Interruptions)...

SHRIMATI VIJILA SATHYANANTH:*

MR. DEPUTY CHAIRMAN: Mrs. Vijila, I tell you and hon. Members from Tamil Nadu ...(*Interruptions*)... What he says may not be pleasant to you, but he has a right to say. ...(*Interruptions*)... You can give another notice. ...(*Interruptions*)... Sit down. ...(*Interruptions*)...

^{*} Not recorded.

SHRI DEREK O'BRIEN: I am not blaming anybody. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN:*

MR. DEPUTY CHAIRMAN: He has a right to say. ...(Interruptions)... You can give notice. ...(Interruptions)... Mr. Navaneethakrishnan, you are a leader, give notice. ...(Interruptions)... Give another notice.

SHRIMATI VIJILA SATHYANANTH:*

SHRI TIRUCHI SIVA:*

MR. DEPUTY CHAIRMAN: Mrs. Vijila, you sit down. ...(Interruptions).. Mr. Siva, you sit down. ...(Interruptions).. Mr. Siva, you are a Vice-Chairman, you know the rules. Please sit down. ...(Interruptions)...

SHRI DEREK O' BRIEN: I am not blaming anybody. ...(Interruptions)...

SHRI TIRUCHI SIVA: As a Member, I have got the right. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You have no right to interrupt. ...(Interruptions)...

SHRI TIRUCHI SIVA: I am not interrupting, Sir. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Sir, I want to give one clarification. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You can give notice. ...(Interruptions)... If he is not speaking the truth, you can give a privilege motion. ...(Interruptions)... What are you doing? ...(Interruptions)...

SHRI DEREK O' BRIEN: Sir, the purpose of the Zero Hour is to get something done. I am here neither to blame the Central Government nor to blame the AIADMK, Amma. That is not my purpose. We want some action to be taken.

MR. DEPUTY CHAIRMAN: You only blame me and then proceed. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, I am glad that I brought up this issue today because the Defence Minister is here. If the problem gets solved, we will have the Memorial because the great Kalamji said, "To succeed in your mission, you must have single-minded devotion to your goal." So, let us have a single mission today. Please, don't fight. Let the Defence Minister answer, and let us get this Memorial going. There is no politics in it.

^{*} Not recorded.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I associate myself with the matter raised by Shri Derek O' Brien.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the matter raised by Shri Derek O' Brien.

SHRI KIRANMAY NANDA (Uttar Pradesh): Sir, I also associate myself with the matter raised by Shri Derek O' Brien.

SHRI VIVEK GUPTA (West Bengal): Sir, I also associate myself with the matter raised by Shri Derek O' Brien.

- **डा. चंद्रपाल सिंह यादव** (उत्तर प्रदेश)ः महोदय, मैं इसके साथ एसोसिएट करता हूं।
- श्री आलोक तिवारी (उत्तर प्रदेश)ः महोदय, मैं भी इसके साथ अपने को सम्बद्ध करता हूं।
- श्री नीरज शेखर (उत्तर प्रदेश)ः सर, मैं भी इसके साथ एसोसिएट करता हूं।

SHRI MD. NADIMUL HAQUE (West Bengal): Sir, I also associate myself with the matter raised by Shri Derek O' Brien.

MR. DEPUTY CHAIRMAN: Now, Shri D. Raja ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Sir, I want to give one clarification. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Give notice for that. ...(Interruptions)... Give another notice. ...(Interruptions)... Shri D. Raja. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Please, allow us one clarification. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Listen to me. ...(Interruptions)... You were an Advocate General. The rule only permits to associate. Please understand. Are you associating? ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: No, Sir.

MR. DEPUTY CHAIRMAN: You are going to contradict. ...(Interruptions)... For that, you can give another notice. ...(Interruptions)...

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, please allow us only one clarification. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No, that is against the rule. ...(*Interruptions*)... I am telling you to give another notice. You will get the opportunity. The rule only permits to associate; not to contradict. Sit down. ...(*Interruptions*)... Yes, Mr. D. Raja. ...(*Interruptions*)... It is against the rule. Give another notice. ...(*Interruptions*)...

SHRI D. RAJA (Tamil Nadu): Mr. Deputy Chairman, Sir, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: This is high-handedness. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, we want the Minister to respond. ...(Interruptions)...

SHRI A. NAVANEETHAKRISHNAN: Please allow us to clarify. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Give a new notice. ...(Interruptions)... Listen to the Minister. He wants to say something. Mr. Minister, do you want to react on this because I have called the next speaker and I am not allowing any other Member? ...(Interruptions)...

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): Yes, Sir, I want to respond, but they are not allowing me to respond. ...(Interruptions)... It is a very good thing. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: You should do whatever possible you can do in this regard. See, hon. Kalamji was the former President. His Memorial should be restored. ...(*Interruptions*)...

SHRI MANOHAR PARRIKAR: Sir, first, let me say that the Tamil Nadu Government is supporting what we are trying to do. On a very appropriate day, that is, *Guru Purnima*, this issue has been raised. This issue has been taken up by the hon. Urban Development Minister himself so many times with the State Government. ...(*Interruptions*)... When this area was to be given, it was 0.55 hectares, that is, about 1.8 acres, which was given to us, but we wanted to develop an area of around 5 acres. So, we had asked for more land. In between, the elections came up. So, some pause was there in the process.

MR. DEPUTY CHAIRMAN: The entire House wants it to be done in the best possible manner.

SHRI MANOHAR PARRIKAR: When we asked for five acre land, we realized that some people there had entered into two unregistered sale agreements with the adjacent *pattidars* of the land which is next to what has been given by the Tamil Nadu Government, on 19.8.2015 (after 22 days) to purchase the said pieces of land at the rate of ₹ 1.72 crores by giving ₹ 10 lakh advance. The rate of land there is ₹ 40 lakh per acre.

MR. DEPUTY CHAIRMAN: You need not give the details now. You ensure that whatever is required is done. That is enough. ...(Interruptions)... Mr. D. Raja. ...(Interruptions)...

12.00 Noon

SHRI MANOHAR PARRIKAR: We have already decided that whatever... (*Interruptions*)... We are setting up a Memorial, for which foundation will be laid on the 27th. We are going ahead with the programme on the land which is already in our possession. ...(*Interruptions*)... Design has been finalised and we are not waiting for the additional land. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: You have to only give an assurance. Sit down. ...(*Interruptions*)... He has already explained. ...(*Interruptions*)... Mr. D. Raja, you start. ...(*Interruptions*)...

SHRI A. NAVANEETHAKRISHNAN: Sir, Amma has declared Dr. Kalam's birthday as the 'Youth Inspiration Day'. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: What are you doing? ...(Interruptions)... You are not the Minister. Mr. Raja, please start. ...(Interruptions)...

SHRI D. RAJA: Sir, you should protect us. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Repeat the notice tomorrow. ...(Interruptions)...

ORAL ANSWERS TO THE QUESTIONS

MR. CHAIRMAN in the Chair.

Annual special grant to Tamil Nadu

- *16. SHRI T. RATHINAVEL: Will the Minister of FINANCE be pleased to state:
- (a) whether State Government of Tamil Nadu has made a demand to enhance the annual special grant to Tamil Nadu to ₹ 2,000 crores in each of the remaining four years of the 14th Finance Commission award period upto 2019-20;
 - (b) if so, the steps taken by Government in this regard;
- (c) whether State Government has communicated that it has a ready shelf of large projects that could be funded out of this special allocation including comprehensive special package for diversification of fisheries, desalination projects and several infrastructure projects under vision Tamil Nadu 2023; and
 - (d) if so, steps taken by Government thereon?

THE MINISTER OF FINANCE (SHRI ARUN JAITLEY): (a) to (d) A Statement is laid on the Table of the House.